

HIGH COURT OF MADHYA PRADESH

MCRC No.20585/2020

Indore, Dated : 16.9.2020

Shri Harish Tripathi, learned counsel for the applicant.

Shri Viraj Godha, learned counsel for the State.

Learned counsel for the applicant submits that in the meanwhile the applicant has been arrested, therefore, he wants to withdraw this M.Cr.C.

The prayer is allowed.

M.Cr.C. is **dismissed** as withdrawn.

(Prakash Shrivastava)
Judge